STA	ATISTICAL INFORMA	ATION REGARDING COMMI				COMMER	CIAL COURTS	FOR T	HE MONTH	I OF SEPT	EMBER-2020.
SL	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING	INSTITUTION FO	OR THE MONTH	DISPO	SAL FOR THE MON	TH OF SEI	PTEMBER	PENDENCY AS ON	Average No. of days taken to decide the
NO	NAME OF THE DISTRICT	NAME OF THE COOK!	FRESH INSTITUTION TRAN	TRANSFERRED OUT	MADE OVER	* DATA CLEARANCE	01.10.2020	case			
1	High Co	ourt of Karnataka	51	10	0	3	0	0	1	57	1 month 26 days
	*Note: Data Clearance column has been added, as per the statement received by the Board branch in Principal Bench High Court of Karnataka										
			DIS	TRICT JUDI	CIARY						
		LXXXII Addl.City Civil and Sesions Judge, Bengaluru City.	1827	43	477	17	1	0	0	2329	6 months 24 days
1	BENGALURU CITY	LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.	1960	41	261	28	1	0	0	2233	1 year 3 months 12 days
		LII Addl. City Civil and Sessions Judge, Bengaluru City.	0	0	0	0	0	0	0	0	months 12 days - 2 months 8
2	BAGALKOT	Prl.District & Sessions Court Bagalkot	61	1	0	4	0	0	0	58	2 months 8 days
3	BELAGAVI	Prl.District & Sessions Court, Belagavi	70	0	5	3	0	0	0	72	5 months 26 days
		Prl. District and Sessions Judge, Ballari.	0	0	0	0	0	0	0	0	days 1 year 3 months 12 days - 2 months 8 days 5 months 26
4	BALLARI	IV Addl. District & Sessions Judge, (Commercial Court), Ballari	456	3	49	3	0	0	0	505	5 months 24 days
5	BENGALURU RURAL	I Addl. District & Sessions Judge, Bengaluru Rural	145	3	0	0	0	0	0	148	-

SL	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING	INSTITUTION FO	OR THE MONTH FEMBER	DISPO	SAL FOR THE MON	TH OF SEF	TEMBER	PENDENCY AS ON	Average No. of days taken to decide the case 1 month 7 days - 2 months 14 days - 4 months 12 days
NO			BALANCE	FRESH INSTITUTION	INSTITUITION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	* DATA CLEARANCE	01.10.2020	case
6	BIDAR	Prl.District & Sessions Court, Bidar	769	4	2	20	0	0	0	755	
7	CHAMARAJANAGAR	Prl.District & Sessions Court, Chamarajanagara	4	0	0	0	0	0	0	4	-
8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	0	0	0	0	0	0	0	0	-
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	80	5	0	2	0	0	0	83	
10	CHITRADURGA	Prl.District & Sessions Court, Chitradurga	2	0	0	0	0	0	0	2	-
11	DAKSHINA KANNADA	I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	643	27	0	6	0	0	0	664	
	DAKSIIIVA KANVADA	IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	729	27	0	4	0	0	0	752	4 months 16 days
12	DAVANAGERE	Prl.District & Sessions Judge, Davangere	199	10	0	0	0	0	0	209	-
13	DHARWAD	Prl. District & Sessions Court, Commercial Court	236	8	0	8	0	0	0	236	13 days
14	GADAG	Addl. District & Sessions Court, Gadag	54	4	0	1	0	0	0	57	6 months 23 days
15	HASSAN	Prl.District & Sessions Judge, Hassan	813	30	0	0	0	0	0	843	-
16	HAVERI	Prl.District and Sessions Court Haveri	44	0	0	0	0	0	0	44	
17	KALABURAGI	Prl District judge, Commercial Court Kalaburagi	35	0	0	0	0	0	0	35	-

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NO			BALANCE	FRESH INSTITUTION	INSTITUITION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	* DATA CLEARANCE	01.10.2020	case
18	KODAGU	I Addl. District & Sessions Judge	34	0	0	1 (E- Adalat	0	0	0	33	9 months
19	KOLAR	Prl.District & Sessions Judge, Kolar	74	6	0	1	0	0	0	79	3 months 25 days
20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	10	4	0	0	0	0	0	14	-
21	MANDYA	Prl. District & Sessions Judge, Mandya	27	6	0	0	0	0	0	33	-
22	MYSURU	Prl.District & Sessions Court, Mysuru	21	28	0	3	0	0	0	46	4 months
22	MYSURU	II Addl. District & Sessions Court, Mysuru	232	32	0	3	0	0	0	261	7 months 6 days
23	RAICHUR	Prl.District & Sessions Court, Raichur	8	4	0	3	0	0	0	9	1 day
24	RAMANAGARA	Prl.District & Sessions Court	2	0	0	0	0	0	0	2	-
		Prl.District & Sessions Court, Shivamogga.	18	1	3	0	0	4	0	18	-
		II Addl.District & Sessions Court, Shivamogga.	16	1	0	0	0	0	0	17	-
25	SHIVAMOGGA	III Addl.District & Sessions Court, Shivamogga.	21	3	0	1	0	0	0	23	6 months 25 days
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	1	4	0	0	0	0	0	01.10.2020 33 9 79 3 m 14 33 46 4 261 7 m 9 2 18 17	-

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NO			BALANCE	FRESH INSTITUTION	INSTITUITION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	* DATA CLEARANCE	01.10.2020	case
		I Addl.District & Sessions Court, Tumakuru	20	0	0	0	0	0	0	20	-
26	TUMAKURU	II Addl.District & Sessions Court, Tumakuru	19	0	0	0	0	0	0	19	-
		VI Addl.District & Sessions Court, Tumakuru	22	0	0	0	0	0	0	22	-
27	UDUPI	Prl.District & Sessions Court	16	0	1	0	0	0	0	17	-
28	UTTARA KANNADA	Prl. District Court. Karwar	22	0	0	0	0	0	0	22	-
		I Addl. Dist. & Sessions Judge, Vijayapur	5	0	1	0	0	0	0	6	-
		II Addl. Dist. & Sessions Judge, Vijayapur	6	0	1	0	0	0	0	7	-
29	VIJAYAPURA	III Addl. Dist. & Sessions Judge, Vijayapur	6	0	1	0	0	0	0	7	-
		IV Addl. Dist. & Sessions Judge, Vijayapur	5	0	0	0	0	0	0	5	-
30	YADGIR	Prl.District & Sessions Court, Yadgir	6	0	0	0	0	0	0	6	-
	Total			295	801	107	2	4	0	9701	5 months 4 days

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NO			BALANCE	FRESH INSTITUTION	INSTITUITION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	* DATA CLEARANCE	01.10.2020	case
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